

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI,
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

LOK SABHA

UNSTARRED QUESTION NO. †3813

ANSWERED ON 23.03.2023

ATAL BHUJAL YOJANA

†3813. SHRI ARUN KUMAR SAGAR

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) whether the Government has started Atal Bhujal Yojana;
- (b) if so, the details thereof;
- (c) whether the people of Uttar Pradesh especially Shahjahanpur Parliamentary Constituency have been benefitted therefrom; and
- (d) if so, the details thereof as on date?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI BISHWESWAR TUDU)

(a) & (b) Yes, Govt. of India is implementing Atal Bhujal Yojana (ATAL JAL), a Central Sector Scheme with an outlay of Rs 6000 crore. The scheme focuses on community participation and demand side interventions for sustainable ground water management in identified water stressed areas of 8220 Gram Panchayats (GPs) under 229 blocks in 80 districts of Seven States viz. Gujarat, Haryana, Karnataka, Madhya Pradesh, Maharashtra, Rajasthan and Uttar Pradesh. The scheme is being implemented from 01.04.2020 for a period of 5 years.

(c) & (d) Atal Bhujal Yojana is not being implemented in Shahjahanpur Parliamentary Constituency. Whereas in Uttar Pradesh, the scheme is being implemented in 550 GPs of 26 Blocks under 10 Districts. The communities in all 550 GPs have been mobilized through existing Village and Water Sanitation Committees and their capacities have been built up through focused IEC and training programs in terms of ground water data collection and its importance in water budgeting for informed and decentralized decision making. All 550 WSPs having details about water budget and proposed demand side interventions such as micro-irrigation, crop diversification, use of pipelines etc, and supply side interventions such as check dams, farm ponds, recharge shafts and other artificial recharge / water conservation structures, have been prepared. Implementation of the WSPs are being done in the field with active involvement of communities through convergence of various Central / State Government Schemes by concerned line departments.
